

**Grant of financial assistance to foreign students by ICCR**

4549. SHRI SALEEM I. SHERVANI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the terms and conditions for granting financial assistance by the Indian Council for Cultural Relations to foreign scholars;

(b) whether such scholars submit their research works to the council; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) The Indian Council for Cultural Relations grants Financial Assistance to foreign scholars in various fields of art and culture, with the purpose of enabling these scholars to meet and establish contact with their counterparts in India, and experience various facets of Indian life. Within this general framework the exact terms and conditions are laid down in the following three schemes :

(i) **Incoming Visitors' Programme**

Under this programme, full local hospitality (board, lodging, transport and internal travel) is offered for a period of 2-3 weeks. In very exceptional cases international airfares are also given.

(ii) **Orientation Grant**

This is given at a fixed rate of Rs. 5,000/- p.m. for a maximum period of three months.

(iii) **Cultural Scholarship Scheme**

The Council awards 30 scholarships every year to foreign students to study Indian Music and Dance on certain terms and conditions, given in the statement below. These scholarships are awarded both for undergraduates and post-graduate Degrees/Diplomas at recognised Institutions. After completion of their studies they are given Certificates/Degrees by the concerned Institutions.

(b) No, Sir.

(c) Since these short-term visits of 2-3 weeks to 3 months duration cannot be expected to cover large-scale research works, foreign scholars receiving such financial assistance are not required to submit their research work to the Council.

**Statement**

*Indian Council for cultural relations scholarship scheme 1986-87*

**I. Objective of the Scheme**

One of the most effective methods of fostering closer ties and mutual understanding between the different peoples is through the study of their cultures. With this objective in view the Council awards every year a few scholarships to students from other countries for learning Indian dance and music, history and philosophy, and other aspects of Indian culture.

**II. Eligibility**

Candidates must be physically and mentally fit to undertake the requisite study/training and have adequate knowledge of the medium of instruction which may be English or Hindi or another Indian language, in order to be able to follow class-room lectures and discussions.

Candidates must have general aptitude for the subject which must be supported by documentary evidence.

**III. Duration of Scholarship**

Scholarships will normally be tenable for a period of one year.

**IV. Terms of Scholarship**

The ICCR will pay in respect of each Scholar the following :

(a) Tuition fees, examination fees and all other fees which are otherwise compulsorily payable by each student;

(b) Cost of books, instruments and equipment necessary for the course of study within the ceiling of Rs. 400/- per year;

- (c) Maintenance allowance at the rate of Rs. 600/- per month for under graduate/diploma course and Rs. 750/- to post-graduate/research degree to cover the cost of board, lodging, clothing and other personal expenses;
- (d) Study tour expenses at prescribed rates when such tours are certified by supervisor or Head of the Institution concerned as necessary for, or an integral part of, the course of study or training subject to a maximum of Rs. 500/- p a.
- (e) All expenses on medical treatment undergone on the advice or recommendation of the *Medical Officer* or the Head of the Institution as per prevalent rules.
- (f) Cost of travel and per diem allowance at the prescribed rates to those scholars who attend holiday or Youth Camp approved by the Government of India. The above concessions are however, not admissible to scholars. Who have already appeared in the final examination of the course for which they are selected;
- (g) In some cases, depending upon the financial position of the scholar the Council may give a stipend the amount of which may be less than the maximum prescribed above.

#### V. Conditions of Scholarship

The awards under the Scheme will be governed by the following conditions :

- (a) During their stay in India, scholars will be expected to concentrate on their studies and show good performance.
- (b) Scholars will not be allowed to change their course of study or institution at will. Such changes will be arranged by the ICCR if they are considered to be in the best interest of the scholar and subject to the availability of seats;

- (c) The scholar shall not avail of scholarship from any other source. Further, the scholar will not be allowed to approach any organisation outside India for financial help or for any other purpose except with the prior permission of the ICCR. If a scholar receives from any organisation from within or outside India, an invitation to visit a foreign country for any purpose whatsoever, he should bring it to the notice of the ICCR for consideration.
- (d) Scholars must return to their countries on the completion of their studies in India or on termination/cancellation of their scholarships. The scholars will have to fill in and sign an undertaking to this effect. The ICCR may also call for such other guarantees as may be considered necessary for the enforcement of this condition.
- (e) The ICCR reserves the right to cancel the scholarship at any time if it is satisfied that its continuation is not likely to serve the objectives of the scheme. Every candidate is expected to maintain a certain level of scholastic standard which includes passing all the examinations. The ICCR can suspend or terminate the scholarship if a scholar does not pass the annual examination. In order to enable the Council to assess the progress of scholarship holders, the Institution/Guru shall send a quarterly report on the basis of which continuation/extension of scholarship for the year will be considered. The scholar may also be required by the Council to undertake demonstration performance at its Headquarters or its Regional Offices. The scholarship can be further terminated on grounds of unsatisfactory progress in studies, misconduct, breach of discipline, indulging in political activities or other objectionable/illegal activities or for violation of any of the conditions of the award.
- (f) The ICCR reserves the right to introduce such changes in the terms

and conditions of this Scheme as may be found necessary to serve the objectives of the Scheme;

- VI. (a) Intimation regarding the award of scholarship and the course of study for which the candidate has been selected will be conveyed directly or through the Indian Mission as soon as the selections are made.
- (b) The name of the institution to which a scholar has been admitted as well as the date of commencement of its session will be intimated as soon as the admission has been finalised.
- (c) The selected candidates should convey their acceptance of the scholarship within one month of the receipt of intimation by them.
- (d) Candidates should complete their travel documents well in advance and keep themselves in readiness to leave for India at short notice. However, they should not leave for India unless they are specifically advised to do so by the Indian Mission or ICCR. Before leaving they should ensure that their travel documents are in order.
- (e) Candidates should intimate the particulars of their journey to the Indian Mission indicating the name of the ship/airline/train, the place of landing and the probable date and time of arrival in India. If this information is received well in advance, the ICCR will make arrangements for the scholars to be met on arrival by its representative. If a particular scholar is not so met, for one reason or another, he should proceed direct to the institution to which he has been admitted and report to its Head or the hostel Warden. In Bombay, Calcutta and Madras he should contact the local office of the ICCR.
- (f) It is expected that scholars will take full advantage of their stay in India to acquaint themselves with the life and culture of her people. They

should develop social relations with their Indian counter-parts and participate in the social life of the institution. The scholars should also promote among the Indian students a better understanding of the social and cultural life in their respective countries.

- (g) The scholars should bring their difficulties, if any, to the notice of the Director General of ICCR, New Delhi to enable him render such help or advice as may be practicable in each case.
- (h) All changes of postal address in India should be reported to the Director General, ICCR, New Delhi.

#### General

- (i) All payments will be made to the scholars direct or through the institutions.
- (ii) All dues payable to the Institutions will be paid by the ICCR direct to the Institutions, except for refundable deposits which will have to be paid by the scholars themselves.
- (iii) Book Equipment allowance will be paid to scholars only after the list of books and equipment proposed to be acquired is certified by the head of the Department concerned as essential for the course of study or training.
- (iv) The scholarship will commence from the actual date of arrival of the scholar in India or beginning of the academic year whichever is later and will end not later than 15 days after the end of the academic year of the institution in which the scholar is studying.

#### Import of bone china pieces for Taj Hotel

4550. SHRI SANAT KUMAR MANDAL : Will the Minister of COMMERCE be pleased to state ;